

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †3240
TO BE ANSWERED ON 15.03.2018**

Playgrounds in Schools

**†3240. SHRI CHANDU LAL SAHU:
SHRI DEVJI M. PATEL:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that 31 per cent of the secondary schools in the country do not have playgrounds;

(b) if so, the total number of such schools in the country, State/UT-wise including Chhattisgarh and Rajasthan; and

(c) the steps being taken by the Government to provide basic facilities of sports in all schools along with making sports an integral part of education system in the country?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS & SPORTS
{COL. RAJYAVARDHAN RATHORE (RETD.)}**

(a) & (b) As per the Unified District Information System for Education (U-DISE) 2015-16, only 21.99% of secondary schools do not have playground facility. The State-wise details of the total number of schools not having playground is given at Annexure – I.

(c) Sports is a State Subject and promotion and development of sports in the country, including development of basic infrastructure for games and sports in schools is primarily the responsibility of the State Government. The Central Government complements/supplements the efforts of the State Governments.

However, this Ministry is implementing a Scheme called “Khelo India – National Programme for Development of Sports” which has verticals that provide for promotion of sports in schools and colleges, including development of sports infrastructure, in the country covering the States of Chhattisgarh and Rajasthan also. Brief objectives of these verticals are given in Annexure – II.

Further, the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) framework recognizes the importance of sports in providing quality secondary education in the country to ensure holistic development of the students. The scheme encourages the States/UTs to focus on sports, culture activities, activity based learning, exposure to life skills with respect to health, nutrition etc. Under RMSA, Rs. 50,000/- per school (School Annual Grant) is given as part of recurring grant for miscellaneous activities including purchase of sport equipment and other sports related activities. Also, there is a provision for approving an amount of Rs. 20,000/- per school (maximum of 100 schools per year per State/UT) for purchase of sport equipment for Government Secondary Schools. Further, the proposals for organizing school sports tournament (@ 50,000 per district) are approved based on receipt of viable proposals from the States.

This Ministry also has taken up the issue of integration of sports and physical education in the school curriculum framework actively with the Ministry of Human Resource and Development (MHRD).

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO. †3240 FOR 15.03.2018 ASKED BY SHRI CHANDU LAL SAHU AND SHRI DEVJI M. PATEL, MPS, REGARDING PLAYGROUNDS IN SCHOOLS

Annexure - I

Percentage and Number of Secondary Schools not having Playground

S.NO.	States/UTs	Schools
1	A&N Islands	34
2	Andhra Pradesh	2261
3	Arunachal Pradesh	99
4	Assam	2888
5	Bihar	1961
6	Chandigarh	5
7	Chhattisgarh	1944
8	D&N Haveli	8
9	Daman & Diu	11
10	Delhi	167
11	Goa	132
12	Gujarat	1212
13	Haryana	669
14	Himachal Pradesh	191
15	Jammu & Kashmir	967
16	Jharkhand	1568
17	Karnataka	1822
18	Kerala	497
19	Lakshadweep	4
20	Madhya Pradesh	2986
21	Maharashtra	800
22	Manipur	255
23	Meghalaya	615
24	Mizoram	427
25	Nagaland	259
26	Odisha	3172
27	Puducherry	49
28	Punjab	231
29	Rajasthan	8185
30	Sikkim	36
31	Tamil Nadu	1964
32	Telangana	2585
33	Tripura	179
34	Uttar Pradesh	9375
35	Uttarakhand	1422
36	West Bengal	3601
Total		52580

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. †3240 FOR 15.03.2018 ASKED BY SHRI CHANDU LAL SAHU AND SHRI DEVJI M. PATEL, MPS, REGARDING PLAYGROUNDS IN SCHOOLS

Annexure – II

Brief features of verticals of the Khelo India Scheme relating to promotion of Sports in Schools and Universities/Colleges.

- (i) **‘Play Field Development’** :- This vertical aims to put in place a strong institutionalized mechanism for preserving, protecting, developing and promoting playfields, by providing financial assistance to States/UTs to set up District and State level Playing Fields Associations, creating a National inventory of playfields and sports infrastructure. Development of playgrounds in all gram panchayats can be taken up in convergence with the scheme of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and any other scheme(s) of the State Government/Central Government.
- (ii) **‘Utilization and Creation of Sports Infrastructure’** :- This vertical provides for grant of financial assistance for filling the critical gaps in sports infrastructure of the country to various entities including schools, colleges and Universities under the Central and State Governments and setting up of University Centres of Excellence in Sports.
- (iii) **‘Annual Sports competition’** : - This vertical provides for conduct of annual sports competitions at school and university levels for providing platform for school and college students to showcase sporting skills and serve as avenue for talent spotting.
- (iv) **‘Talent Search and Development’** : - Under this vertical annual financial assistance of Rs.5.00 lakh is to be provided to about 1000 talented athletes identified in priority sports disciplines through various avenues, including school and university level competitions.
- (v) **‘Physical Fitness of School going Children’**:- This vertical provides for measuring the physical fitness of school going children and implementing a component of enhancing their physical fitness.
